

[Translation]

Bank of Baroda

2697. DR P.R. GANGWAR

Will the Minister of FINANCE be pleased to state :

(a) the number of branches of the Bank of Baroda functioning in the country as on December 31, 1994, State-wise.

(b) the number of branches which derived profit and incurred loss during each of the last three years, separately ;

(c) whether the Reserve Bank of India has closed down the Kashinath Seth Bank, Shahjahanpur ; and

(d) if not, the reasons therefor ;

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V.CHANDRASHEKHARA MURTHY):

(a) State-wise number of branches of Bank of Baroda functioning in the country as on 31.12.1994 is indicated below :

Name of State	No. of branches of Bank of Baroda
Andhra Pradesh	60
Arunachal Pradesh	—
Assam	12
Bihar	98
Goa	26
Gujarat	642
Haryana	17
Himachal Pradesh	5
Jammu & Kashmir	4
Karnataka	33
Kerala	40
Madhya Pradesh	82
Maharashtra	268
Manipur	3
Meghalaya	2
Mizoram	—
Nagaland	4
Orissa	31
Punjab	43
Rajasthan	298
Sikkim	1
Tamil Nadu	86
Tripura	2
Uttar pradesh	478
West Bangal	92
Andaman & Nicobar Islands	—
Chandigarh	3

Name of State	No. of branches of Bank of Baroda
Dadra & Nagar Haveli	—
Daman & Diu	—
Delhi	54
Lakshadweep	—
Pondicherry	1
Total	2385

(b) The number of branches of Bank of Baroda which made profits and incurred losses during each of the last three years are indicated below :

Position as on	Total No. of profit making branches	Total no. of loss making branches
31.3.1992	1898	418
31.3.1993	1746	614
31.3.1994	1963	432

(c) and (d). Reserve Bank of India (RBI) has reported that the Kashinath Seth Bank, Shahjahanpur has not been closed down but, bank has been kept under RBI directions under Section 35 A of the Banking Regulation Act, 1949 upto 31st March 1995. The bank is expected to commence business shortly under new agreement.

Export of Carpets

2698. SHRI BALRAJ PASSI :

PROF. SUSANTA CHAKRABORTY :

Will the Minister of TEXTILES be pleased to state :

(a) whether export of the Indian Carpets has affected adversely due to the charge being levelled by the European countries regarding exploitation of child laboures in carpet industry in the country.

(b) the value of the carpets exported during the year 1993-94 ; and

(c) the targets fixed for the export thereof for the year 1994-95.

THE MINISTER TEXTILES (SHRI G. VENKAT SWAMY) : (a) No, Sir.

(b) and (c) The value of handknotted carpets exported during the year 1993-94 was to the tune of Rs. 1390.00 crores (443.18 US million dollar), and Rs. 1570.00 crores (500 US million dollar) is the target fixed for the year 1994-95.

Export of Bank Yarn

2699. SHRI YELLAIAH NANDI:

SHRI RAJ NARAIN:

Will the Minister of TEXTILES be pleased to state :